GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2362 ANSWERED ON:25.07.2014 AMENDMENT IN CENTRAL EXCISE POLICY Chaudhary Shri P.P.

Will the Minister of FINANCE be pleased to state:

- (a) whether the government is contemplating to amend Central Excise Policy;
- (b) if so, the details thereof and the details of alcoholic medicines and toilet accessories proposed to be included in the list of article 268; and (
- (c) if not, the views of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) &(b)- At present there is no proposal to amend Central Excise Policy regarding alcoholic medicines and toilet accessories, and

(c)- Nil, in view of above.